

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.P. No. 1463/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Sureshchand Bharwal Sutaliya
v/s.
Gitanjali Jewellery Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

ORDER

The Counsel for the Petitioner as well as the Corporate Debtor are present.

Orders Reserved.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)